

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

(IB)-03 of 2016

In the matter of :

M/s. Payorite Print Media (P) Limited

..PETITIONER

Vs.

Feenix Print (P) Ltd.

..RESPONDENT

SECTION :

Under Section 391-394

Order delivered on 09.11.2017

Coram :

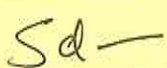
R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner : -
For the Respondent : -

ORDER

None appears for the petitioner. For the appearance of the petitioner, the matter is posted for hearing on 04th Dec, 2017, failing which, the petition will be dismissed for non-prosecution.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

 (R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
09.11.2017